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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 737/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

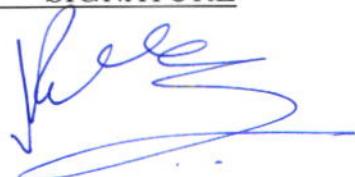
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Principalsoft Technologies Pvt. Ltd. & Ors.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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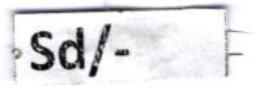
Sr. No. 38 Alshay Petter Adv for Petitioner



ORDER

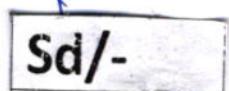
CP 737/252(1)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 8.2.2018.



Sd/-

V. NALLASENAPATHY
Member(Technical)



Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)